

JHARKHAND HIGH COURT, RANCHI

Corrigendum

No. 09...../Accts.

Dated 07th January, 2013

Due to typographical error, the reported Hon'ble Supreme Court case in "**Vishaka and others-Vrs-State of Rajasthan and others**" has wrongly been mentioned in Court's Office Order No. 05/Accts. dated 05th January, 2013 communicated under Memo No. 42-124/Accts. dated Ranchi the 07-01-2013 as "**Vishaka and others-Vrs-State of Jharkhand and others**", which may now be read as "**Vishaka and others-Vrs-State of Rajasthan and others**".

The Office Order No. 05/Accts. dated 05th January, 2013 is modified to the above extent only.

Sd/- **A.V. Singh**

Registrar General

Memo No. 134-216...../Accts. Dated Ranchi the 7-1-13.....

Copy forwarded to the

- 1) O/o the Registrar General,
- 2) Registrar (Establishment),
- 3) Registrar (Vigilance),
- 4) Registrar (Administration),
- 5) P.S. to Hon'ble the Chief Justice,
- 6) C.P.C.-e-committee,
- 7) P.P.S. to Hon'ble the Chief Justice,
- 8) All Joint Registrars,
- 9) All Deputy Registrars and Assistant Registrars,
- 10) I/c P.A. Section,
- 11) Senior Secretaries / Secretaries for kind information to their Lordships',
- 12) I/c Court Master Section,
- 13) Deputy Director (Translation),
- 14) Stamp Reporter,
- 15) Oath Commissioner,
- 16) All Section Officers

-----Jharkhand High Court, Ranchi for their information as also for communication to their Subordinates.

The Section Officer, Hon'ble Judges' Library is directed to communicate the above order amongst all the Legal Assistants of the Court.

The Assistant Registrar (Judicial)-I, Jharkhand High Court, Ranchi, is requested to get this order uploaded on the website of this Court for information of all concerned.


Registrar General